## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Dated: 6<sup>th</sup> May, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 8 of 2008 & Appeal No. 42 of 2009

Binani Zinc Ltd. .... Appellant (s)

Versus

Kerala State Electricity Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Sudhir Gupta, Mr. Kunal Verma, Mr. Anup Jain,

Mr. Joginder & Mr. Amarjit

Counsel for the Respondent (s): Mr. M.G. Ramachandran, Mr. M.T. George &

Ms. Swapna Seshadri & Ms. Smitharani for KSEB

Mr. Ramesh Babu for KSERC

Mr. Amarjit Singh Bedi, Mr. Dinesh Kumar & Mr. Joginder Tokas for HT & EHT Consumer Asson.

## **ORDER**

As agreed by the learned counsel for the parties, post the matters on **13.07.2010**.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

ts/ksm